

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No.103/2017 in
O.A No.803/2016

New Delhi this the 21st day of April, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K. Basu, Member (A)**

Surender Singh,
Aged 51 years,
Wireman,
S/o Shri Raghuvir Singh,
VPO-Nahri, District-Sonepat,
Haryana.

.. Petitioner

(By Advocate : Shri Sachin Chauhan)

Versus

1. Shri Rajiv Gauba,
Secretary,
Ministry of Urban Development,
Nirman Bhawan,
New Delhi.
2. Shri Abhai Sinha,
Director General of Works (CPWD),
Central Public Works Department,
Nirman Bhawan, New Delhi.
3. Shri Sandeep Gaur,
Superintending Engineer,
Health Maintenance Circle,
PWD, GTB Hospital,
New Delhi.
4. Shri R.N.S. Yadav,
Executive Engineer,
Health Maintenance (E),
Division (Central),
PWD, Lok Nayak Hospital,
New Delhi-110002. .. Respondents

(By Advocate : Shri Gyanendra Singh)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

CP No.103/2017

When this matter is taken up for hearing, learned counsel for the petitioner submits that since the respondents have complied with the interim orders of this Tribunal, the CP may be closed.

2. Accordingly, the CP is closed. No order as to costs.

OA No.803/2016

List the O.A. on 04.08.2017. Interim order in the O.A. to continue till then.

**(P.K. BASU)
MEMBER (A)**

**(V. AJAY KUMAR)
MEMBER (J)**

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